

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1264 of 2019

IN THE MATTER OF:

Mukesh Kumar Aggarwal

...Appellant

Versus

Anurag Gupta & Anr.

...Respondents

Present

**For Appellant: Mr. Swapnil Gupta and Mr. Rudrajit Ghosh,
Advocates.**

**For Respondents: Mr. Ashish Dholakia with Mr. Rohan Chawla,
Advocates for Respondent No.1.**

**Mr. Syed Sarfaraz Karim, Mr. Sheshawat Anand and
Mr. Abhishek Parmar, Advocates for IRP.**

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **20th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

Ash/GC